GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF EXPENDITURE

LOK SABHA UNSTARRED QUESTION NO. 1003

TO BE ANSWERED ON FRIDAY, July 22, 2016/ASHADHA 31, 1938 (SAKA)

Grant for Construction of New Capital

1003. SHRI JAYADEV GALLA:

SHRI GUTHA SUKENDER REDDY:

Will the Minister of FINANCE be pleased to state:

- (a) the details of the funds allocated vis a vis released to Andhra Pradesh and Telangana under various schemes during the last three years;
- (b) whether Andhra Pradesh has asked for granting Rs.4,000 crores for constructing buildings in the new capital of Andhra Pradesh;
- (c) if so, the details thereof and the action taken by the Union Government; and
- (d) the amount of money so far released for development of new capital Amaravathi?

ANSWER

MINISTER OF STATE IN MINISTRY OF FINANCE (SHRI ARJUN RAM MEGHWAL)

(a) Details of Scheme-wise/head-wise funds released to States of Andhra Pradesh and Telangana during the last three years as per allocation made thereto are as under:

(Rs. in crore)

Scheme / Head		2014-15 [*] (1 st April, 2014 to 1 st June, 2014)	ιο		2015-16**	
	Combined Andhra	Combined Andhra	Andhra Pradesh	Telangana	Andhra Pradesh	Telangana
Share of Union Taxes and Duties	22131.88	3902.33	11446.29	8188.58	21893.79	12350.72
Non-Plan Grants	3433.19	17.26	4658.89	2090.47	9222.26	5903.00
State Plan Schemes	2758.11	4980.55				
Central Plan Schemes	259.35	55.80	11552.00	5027.63	8500.00	6557.50
Centrally Sponsored Schemes	2539.91	514.71	11002.00			
Total	31122.44	9470.65	27657.18	15306.68	39616.05	24811.22

^{*:} States Finance Accounts **: States Budget Documents and Union Budget Documents

Note:

- 1. Releases to Andhra Pradesh for 2014-15 include assistance released under AP Re-organisation Act, 2014 for resource gap (Rs.2,303 crore), development grant for 7 backward districts (Rs.350 crore), new capital region (Rs.1,500 crore) and Polavaram irrigation project (Rs.250 crore).
- 2. Releases to Andhra Pradesh for 2015-16 include assistance released under AP Re-organisation Act, 2014 for resource gap (Rs.500 crore), development grant for 7 backward districts (Rs.350 crore), new capital region (Rs.550 crore) and Polavaram irrigation project (Rs.600 crore).
- 3. Releases to Telangana for 2015-16 include assistance released under AP Re-organisation Act, 2014 for development grant for 9 backward districts (Rs.450 crore).

- (b) to (c) The State of Andhra Pradesh in 2015 had requested the Union Government to provide grant of Rs.4,000 crore per year during the next five years for financing government buildings and other essential infrastructure as per scheduled XIII of the AP Reorganisation Act, 2014. The request of the State Government was dealt with in accordance with provisions of AP Re-organisation Act, 2014 taking into account resources available with the state(s) and availability of funds with Union Government within Gross Budgetary support (GBS).
- (d) Central Assistance of Rs. 2,050 crore has so far been released to the State of Andhra Pradesh for creation of urban infrastructure (including construction of Raj Bhawan) in new capital region. Of which, Rs.1,000 crore has been provided for Storm Water Drainage Scheme at Vijaywada City (Rs.460 crore) and Comprehensive Under Ground Sewerage Scheme at Guntur City (Rs.540 crore).

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TO BE ANSWERED ON FRIDAY, July 22, 2016/ASHADHA 31, 1938 (SAKA)

Grant for Construction of New Capital

1003. SHRI JAYADEV GALLA: SHRI GUTHA SUKENDER REDDY:

Will the Minister of FINANCE be pleased to state:

- (e) the details of the funds allocated vis a vis released to Andhra Pradesh and Telangana under various schemes during the last three years;
- (f) whether Andhra Pradesh has asked for granting Rs. 4,000 crores for constructing buildings in the new capital of Andhra Pradesh;
- (g) if so, the details thereof and the action taken by the Union Government; and
- (h) the amount of money so far released for development of new capital Amaravathi?

ANSWER

MINISTER OF STATE IN MINISTRY OF FINANCE (SHRI ARJUN RAM MEGHWAL)

(a) Details of Scheme-wise/head-wise funds released to States of Andhra Pradesh and Telangana (since bifurcation of Andhra Pradesh from 2nd June, 2014) by Ministry of Finance as per allocation made thereto are as under:

Scheme / Head	2014-15	2015-16
Grant for bridging resource gap of 2014-15*	2303	500
Assistance for New capital city*	1500^	550
Special grant for development of 7 backward districts of	350	350
Andhra Pradesh*		
Polavaram Irrigation Project*	250	600#
Special grant for development of 9 backward districts of	1	450
Telangana **		
Total	4403	2450

^{*:} Andhra Pradesh **: Telangana

- #: Including Rs.400 crore released by Ministry of Water Resources, River Development and Ganga Rejuvenation.
- (b) to (c) The State of Andhra Pradesh after its bifurcation in 2015 had requested the Union Government to provide grant of Rs.4,000 crore per year during the next five years for financing government buildings and other essential infrastructure as per scheduled XIII of the AP Reorganisation Act, 2014. The request of the State Government was dealt with in accordance with provisions of AP Re-organisation Act, 2014 and taking into account resources available with the state(s) and availability of funds with Union Government within Gross Budgetary support (GBS).
- (d) Central Assistance of Rs. 2,050 crore has so far been released to the State of Andhra Pradesh for creation of urban infrastructure (including construction of Raj Bhawan) in new capital.

^{^:} Including Rs.1,000 crore released by Ministry of Urban Development.

Ministry of Finance Department of Expenditure Plan Finance I Division

Subject: Lok Sabha Admitted Unstarred Question No. 1003 for 22.07.2016 regarding 'Grant for Construction of New Capital raised by Shri Jayadev Galla and Shri Gutha Sukender Reddy.

This division is in receipt of Lok Sabha Unstarred admitted Question No. 1003 to be answered on 22.07.2016 raised by Shri Jayadev Galla and Shri Gutha Sukender Reddy regarding Grant for Construction of New Capital'.

- 2. The question seeks the following information:
 - (a) the details of the funds allocated *vis a vis* released to Andhra Pradesh and Telangana under various schemes during the last three years;
 - (b) whether Andhra Pradesh has asked for granting Rs. 4,000 crores for constructing buildings in the new capital of Andhra Pradesh;
 - (c) if so, the details thereof and the action taken by the Union Government; and
 - (d) the amount of money so far released for development of new capital Amaravathi?
- 3. Based on the inputs/comments from NIT Aayog, O/o Controller General of Accounts and the information available with this division, a suitable draft reply to the question has been attempted and placed at DFA.

Rita Vasudeva JI (PF-I) 20.07.2016

DD (ASP)

42(23)/PF-1/2016 Ministry of Finance Department of Expenditure Plan Finance I Division

North Block, New Delhi dated 18.07.2016

OFFICE MEMORANDUM

Subject: Lok Sabha Admitted Unstarred Question No. 1003 for 22.07.2016 regarding 'Grant for Construction of New Capital raised by Shri Jayadev Galla and Shri Gutha Sukender Reddy.

The undersigned is directed to refer to the admitted unstarred question for Lok Sabha due for answer on 22.07.2016 raised by Shri by Shri Jayadev Galla and Shri Gutha Sukender Reddy on the captioned subject (Copy enclosed).

- 2. The question seeks the following information:
 - (a) the details of the funds allocated *vis a vis* released to Andhra Pradesh and Telangana under various schemes during the last three years;
 - (b) whether Andhra Pradesh has asked for granting Rs. 4,000 crores for constructing buildings in the new capital of Andhra Pradesh;
 - (c) if so, the details thereof and the action taken by the Union Government; and
 - (d) the amount of money so far released for development of new capital Amaravathi?
- 3. It is, therefore, requested that you are requested to provide point-wise inputs/comments to this Department latest by 19.07.2016 for framing a suitable reply. In order to avoid delay, inputs/comments may also be sent electronically at parmar.anand@nic.in.

Encls: As above

(A.S. Parmar) Dy. Director (PF-I) Tel. 2309 5644

- Shri Gopal Prasad, Director (FCD), Department of Expenditure, 5th Floor, Block
 11, CGO Complex, Lodhi Road, New Delhi, Fax. No. 24360174.
- 2. Shri Jugal Kishore, Director (SP-AP & Telangana), Room No. 459, NITI Bhawn, Niti Aayog, Sansad Marg, New Delhi, Fax No. 23046597.
- 3. Shri Rajiv Nayan Sharma, Deputy Director (Budget), Department of Economic Affairs, North Block, New Delhi.
- 4. Ms Madhu Sharma, Asstt. Controller General of Accounts, Ministry of Finance, 7th Floor, Lok Nayak Bhawan, Khan Market, New Delhi. Fax 024616647.